

Fourteenth Loksabha

Session : 8

Date : 03-08-2006

Participants : [Channappa Shri Kunnur Manjunath](#)

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Title : Implementation of Mahajan Commission Report.

SHRI MANJUNATH KUNNUR (DHARWAD SOUTH): Thank you very much for giving me an opportunity. I would like to draw the attention of the hon. Prime Minister and the hon. Home Minister of this Union Government to the implementation of the Mahajan Commission Report.

Recently, an all party delegation of Maharashtra, led by the Chief Minister of Maharashtra, Shri Vilasrao Deshmukh submitted a memorandum to the hon. Prime Minister demanding inclusion of Belgaum district, 865 villages and six cities of Belgaum, Karwar, Nippani, Khanpur, Bidar and Balki, in the State of Maharashtra. This act of Maharashtra Government has created an alarming situation in Belgaum and other parts of Karnataka.

After the unification of Karnataka in 1957, four Kannada speaking districts of old Bombay State were amalgamated in Maharashtra. Now, four districts have become seven districts. Since then, the Maharashtra Government and the vested interests of Marathi-speaking political leaders have been creating this border issue every year.

I would like to state here that Belgaum is an educational and commercial capital of North Karnataka[V97].

Enormous development has already taken place. Maharashtra Government is instigating the parochial and divisive sentiments for ulterior political motives. They have even gone to the extent of approaching the hon. Supreme Court to find a judicial solution to political problem. This act of Maharashtra has created insecurity and fear in the minds of 30 lakh Kannadigas living in Mumbai city. The State of Karnataka has filed objections to the Supreme Court stating that the Supreme Court has no jurisdiction in respect of border dispute since Articles 2, 3 and 4 give of the Constitution of India give paramount power to the Parliament in this regard. Therefore, I would like to request the Government of India to warn the Maharashtra Government not to indulge in petty politics for their political survival.

According to the Mahajan Commission Report, Belgaum district is an integral part of Karnataka. There is no point in raking up this sensitive issue year after year. I would also request the Government of India to amalgamate Kasargod and Manjeshwara, which are Kannada speaking areas of Kerala, to the State of Karnataka as per the Mahajan Commission Report.

SHRI P. KARUNAKARAN (KASARGOD): Sir, we object to it. We do not agree with him as far as his remarks about Kerala are concerned. Kasergode is part and parcel of Kerala.... (*Interruptions*)

सभापति महोदय : जो भी असंगत बात होगी, वह प्रोसीडिंग्स का पार्ट नहीं बनेगी।

...(व्यवधान)